

TRANS FINANCIAL RESOURCES LIMITED

CIN: L70100GJ1994PLC022954 | Registered Office: 4th Floor, Vaghela Avenue, Nr. Havmore Restaurant, Navrangpura, Ahmedabad – 380009 | Tel: +91-79-26402089 | Email: tfr14444@gmail.com

This Advertisement is being issued by **Chartered Capital And Investment Limited**, (“**Manager to the Offer**”), for and on behalf of **Mr. Rishi H. Parikh and Mr. Siddharth Hans** (“**Acquirers**”) pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 (“**Takeover Regulations**”) in respect of the Open Offer to acquire shares of **Trans Financial Resources Limited**. Further this Corrigendum to the Detailed Public Statement (“**Corrigendum**”) is also being issued pursuant to changes/amendments advised by SEBI vide its letter dated December 12, 2018. The Detailed Public Statement with respect to the aforementioned offer made by the Acquirers had appeared in Financial Express (English) (all editions), Jansatta (Hindi) (all editions), Financial Express (Gujarati) (Ahmedabad edition) and Mumbai Lakshadeep (Marathi) (Mumbai edition) on Tuesday, September 11, 2018.

1. The Offer Price is ₹ 15 (Rupees Fifteen Only) per Equity Share of ₹ 10 each (“**Offer Price**”). There has been no revision in the Offer Price.
2. A committee of independent directors (“**IDC**”) of the Target Company have opined that the Offer Price of ₹ 15 is fair and reasonable and in accordance with Takeover Regulations. The IDC’s recommendation was published on Thursday, December 27, 2018 in the same newspapers in which the DPS was published, as mentioned above.
3. This is not a competing offer. There has been no competitive bid to this Offer.
4. Link Intime India Private Limited, Registrar to the Offer, has confirmed that the Letter of Offer has been dispatched on Friday, December 21, 2018 to all the public Shareholders as on identified date i.e. December 14, 2018.
5. Please note that a copy of the Letter of Offer is expected to be made available on SEBI’s website (www.sebi.gov.in) from which the Public Shareholders can download/ print a copy in order to tender their Equity Shares in the Offer. Further, in case of non-receipt/ non-availability of the Form of Acceptance-cum-Acknowledgement, the application can be made on plain paper in writing signed by all shareholder(s) along with the following details. Such Public Shareholders have to ensure that their order is entered in the electronic platform to be made available by BSE before the closure of the Offer.
 - a. **In case of Equity Shares held in physical form:** Public Shareholders holding shares in physical form may participate in the Offer by approaching their broker and providing name, address, number of shares held, number of shares tendered and other relevant documents as mentioned in para 9.9 of the Letter of Offer along with Form SH 4.
 - b. **In case of Equity Shares held in dematerialised form:** Public Shareholders holding demat shares may participate in the Offer by approaching their broker indicating the details of Equity Shares they intend to tender in Offer.
6. All observations received from SEBI vide its letter no. SEBI/HO/CFD/DCR1/OW/P/2018/33998/1 dated December 12, 2018 in terms of Regulation 16(4) of the Takeover Regulations have been incorporated in the Letter of Offer.
7. The Target Company has allotted 66,66,668 Equity Shares to the acquirers on October 20, 2018.
8. To the best of knowledge and belief of the Acquirers, as on date, no statutory approval is required for this Offer. However, if any other statutory approvals are required or become applicable prior to completion of this Offer; this Offer would be subject to the receipt of such other statutory approvals that may become applicable at a later date.

9. Schedule of Activities:

Sr. No.	Activity	Original Day and Date	Revised Day and Date
1.	Date of Public Announcement	Tuesday, September 4, 2018	Tuesday, September 4, 2018
2.	Date of publication of the DPS	Tuesday, September 11, 2018	Tuesday, September 11, 2018
3.	Last date for a Competitive Bid / Offer	Friday, October 5, 2018	Friday, October 5, 2018
4.	Identified Date*	Tuesday, October 16, 2018	Friday, December 14, 2018
5.	Date by which Letter of offer will be dispatched to the Shareholders	Wednesday, October 24, 2018	Friday, December 21, 2018
6.	Last date for upward revision of Offer Price and/or Offer Size	Monday, October 29, 2018	Thursday, December 27, 2018
7.	Last date by which Board of the Target Company shall give its recommendation	Monday, October 29, 2018	Thursday, December 27, 2018
8.	Offer opening PA releasing date	Tuesday, October 30, 2018	Friday, December 28, 2018
9.	Date of commencement of tendering period (offer opening date)	Wednesday, October 31, 2018	Monday, December 31, 2018
10.	Date of closing of tendering period (offer closing date)	Thursday, November 15, 2018	Friday, January 11, 2019
11.	Date by which all requirements including payment of consideration would be completed	Monday, December 3, 2018	Friday, January 25, 2019

(* Date for the purposes of determining the public shareholders of the Target Company to whom the Letter of Offer shall be sent.

The changes in point 9 above, wherever appeared in DPS released on September 11, 2018 should be read accordingly. Capitalised terms used but not defined in this advertisement shall have the meanings assigned to such terms in the PA and/or DPS and/or Letter of Offer. The Acquirers accept full responsibility for the information contained in this advertisement cum Corrigendum and also accept responsibility for the obligations of the Acquirers laid down under the Takeover Regulations.

ISSUED BY MANAGER TO THE OFFER

CHARTERED CAPITAL AND INVESTMENT LIMITED

Contact Person: Mr. Manoj Kumar Ramrakhiani/Mr. Sagar Bhatt
711, Mahakant, Opp. V S Hospital, Ellisbridge, Ahmedabad – 380006
Tel: +91-79-2657 7571/2657 5337 | **Fax:** +91-79-2657 5731
Email: info@charteredcapital.net | **SEBI Registration No.:** INM000004018
Investor Grievance Email: investor.relation@charteredcapital.net



For and on behalf of the Acquirers **Mr. Rishi H. Parikh and Mr. Siddharth Hans**

Place: Ahmedabad

Date: December 27, 2018